

Central Administrative Tribunal
Principal Bench: New Delhi

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O.A. No. 1923/92

New Delhi this the 28th day of August, 1997.

Hon'ble Shri S.R.Adige, Member(A)
Hon'ble Dr.A.Vedavalli, Member(J)

Chhattar Singh,
S/o Shri Makhan Lal,
R/o Village Jasore Kheri,
P.O. Jasore Kheri,
District Rohtak, Haryana. ...Applicant

(None for applicant)

-Versus-

1. Union of India, through
Secretary, Ministry of
Agriculture, Govt. of India,
Krishi Bhawan,
New Delhi.

2. General Manager,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi-110008.

...Respondents

(By Advocate Shri S.M. Arif)

O R D E R (ORAL)

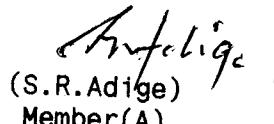
Hon'ble Mr. S.R. Adige, Member (A):-

This O.A. has been on Board since 28.7.97
and was listed at serial No.6 of regular hearing cases
today. In the absence of the applicant and his counsel
the case is dismissed in default and non-prosecution.



(Dr. A. Vedavalli)
Member(J)

'Sanju'



(S.R. Adige)
Member(A)